Before the Appellate Tribunal for Electricity

(Appellate Jurisdiction)

Appeal No. 111 of 2011 &
I.A. No.180 of 2011

Dated :11th August, 2011

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

Kalyanpur Cements Limited … Appellant(s)

Versus

Bihar Electricity Regulatory Commission & Anr. ….Respondent(s)

Counsel for the Appellant(s): **Ms. Amit Kapur, Mr. Apoorv Mishra &**
Ms. Deepeika Kalia

ORDER

Admit. Issue notice to the Respondents in Appeal as well as in I.A. No. 180 of 2011 (Application for Stay) returnable on 05.09.2011. Dasti service is permitted.

Post the matter on ***05.09.2011.***

(V.J. Talwar)
Technical Member

(Justice M. KarpagaVinayagam)
Chairperson

TS/KS